

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING: BILASPUR**

**Original Application No.203/00142/2018**

**Bilaspur, this Friday, the 23<sup>rd</sup> day of February, 2018**

**HON'BLE MR.NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR.RAMESH SINGH THAKUR, JUDICIAL MEMBER**

B. Krishna Rao,  
S/o Late Shri B.S. Rao  
Aged 67 yrs.  
Retired O.S.-I under CEE  
S.E.C. Railway Bilaspur  
R/o :Plot No.1957,  
Opp. Siddhi Vinayak Heights  
Avantika Nagar, Behind Church  
Raj Kishore Nagar  
Bilaspur 495006 District  
Bilaspur (Chhattisgarh)

**-Applicant**

**(By Advocate – Shri B.P. Rao)**

**V e r s u s**

1. Union of India,  
Through : The General Manager  
S.E.C. Railway, Bilaspur Zone  
Headquarters' Office,  
Bilaspur 495004 (C.G.)

2. The Sr. Divisional Personnel Officer  
S.E.C. Railway, Bilaspur Division  
DRM's Office Bilaspur 495004

3. FA & CAO (Pension)  
SEC Railway Bilaspur Division  
Bilaspur 495004 (CG)

**- Respondents**

**(By Advocate –Shri Vivek Verma)**

**ORDER (Oral)****By Navin Tandon, AM.-**

The applicant took voluntary retirement from the respondent-department on 01.01.2004. He submits that his pension subsequent to 6<sup>th</sup> and 7<sup>th</sup> Pay Commission has not been fixed correctly. He has submitted representations to the respondent-department, the last being dated 15.07.2017 (Annexure A-7).

2. Learned counsel for the applicant submits that the applicant would be satisfied if the representation dated 15.07.2017 (Annexure A-7) is decided in a time bound fashion.

3. Shri Vivek Verma, learned counsel appears for the respondents on receipt of advance copy of O.A. and submits that he has no objection to it.

4. Accordingly, this Original Application is disposed of without going into the merits of the case, at the admission stage itself, by directing the respondents to consider and decide the applicant's representation dated 15.07.2017 (Annexure A-7), if not already decided, with a reasoned and speaking order, within a period of 90 days from the date of receipt of a certified copy of this order.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

kc/-